HIGH COURT OF SIKKIM Record of Proceedings

I.A. No.01 of 2024 in RFA/138/2024/(Filing No.)

JAWAHAR PRASAD GUPTA

APPLICANT

VERSUS

SUNIL KUMAR GUPTA RESPONDENT

Date: 02.09.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Sudesh Joshi, Advocate.

Mr. Adarsh Gurung, Advocate.

For Respondent Mr. Ranjit Prasad, Advocate.

Ms. Laxmi Khawas, Advocate. Ms. Neha Kumari Gupta, Advocate.

ORDER

In view of this Order passed today in RFA No.05 of 2023, list this matter on 28-11-2025, as found convenient by the parties.

Judge 02.09.2025